SHRI SAT PAUL MITTAL: Sir, I am on a point of order. (Interruptions).

Papers laid

SHRI R: MOHANARANGAM (Tamil Nadu): Sir, I have to say something. (*Interruptions*).

MR. DEPUTY CHAIRMAN: I can hear all of you. (*Interruptions*). Just **a** minute. I will hear all of you. (Interruption<sup>^</sup>). I will hear you one by one.

अो सत पाल मित्तल : उपसभापति जी (व्यवधान)

्श्री शिव चन्द्र झाः उपसभापति महोदय....(व्यवधान)

श्री सतपाल मित्तलः उपसभापति महोदय, मैंने परसों कार्लिंग अटेंशन का नोटिस दिया था।

श्री शिव चन्द्र झाः मैंने भी कालिंग झटेंशन के नोटिस के बारे में कहा था। तब सभापति महोदय भी मौजद थे।

श्री उपसभापति : पहले एक आदमी को तो सून लोजिए ।

I will hear all of you. Let the Papers be laid on the Table first. (*Interruptions*). Let ths Papers be placed on the Table of the House. Yes, Mr. Ghani Khan Chaudhuri.

## PAPERS LAID ON THE TABLE

1. Indian Railways (open lines) General (Second Amendment) Rules, 1983

B. Indian Railways (Open lines) General (Third Amendment) Unles 1883

# III. Notification of the Ministry of Railways

on the Table

#### IV. Open lines (Railways in India) General (Amendment) Rules, 1983

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI); Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Railways: —

(i) G.S.R. No. 352, dated the 30th April, 1983 publishing the Indian Railways (Open Lines) General (Second Amendment) Rules, 1983.

(ii) G.S.R. No. 51\*(E), dated the 27th June, 1983, publishing the Indian Railways (Open Lines) General (Third Amendment) Rules, 1983.

(iii) G.S.R. No. 515(E), dated the 27th June, 1983.

(iv) G.S.R. No. 516(E), dated the 27th June, 1983, publishing the Open Lines (Railways in India) General (Amendment) Rules, 1983.

[Placed  $i_n$  Library. See No. LT— 6851/83 for (i) to (v)]

### I. Corrigendum to the Hindi version of the Report (1981-82) of the Betwa River Board, Jhansi

### II. Brahmaputra Board (Amendment) Rules, 1983

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHM RAM NIWAS MIRDHA): Sir, I beg to lay on the Table: —

I. A copy (in Hindi) of the Corrigendum to the Hindi version of the Annual Report of the Betwa River Board, Jhansi, for the year 1981-82. [Placed in Library. *See* No. LT— 6820 j 83]

II. A copy (in English and Hindi) of the Ministry of Irrigation Notification G.S.R. No. 561(E), dated the 14th July, 1983, publishing the Brahmaputra Board (Amendment) Rules, 1983, under section 30 of the